

BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD

C.P. (I.B) No. 129/7/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017**

Name of the Company: **Punjab National Bank**  
V/s.  
**Ionik Casting Pvt Ltd.**

Section of the Companies Act: **Section 7 of the Insolvency and Bankruptcy  
Code**

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	ANIP A. GANDHI	ADVOCATE	APPLICANT	<i>Anip A. Gandhi</i>
2.	RITU SHAH FOR THAKKAR AND PAHWA SHRI NAVIN PAHWA WITH RITU SHAH	ADV. SR. ADV.	RESPONDENT	<i>Ritu Shah</i>

Learned Advocate Mr. Anip Gandhi present for Financial Creditor/Petitioner.  
Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah  
present for Respondent.

At request of both sides.

List the matter on 12.12.2017.

*Manorama Kumari*  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**  
Dated this the 1st day of December, 2017.

*Bikki Raveendra Babu*  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**